

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4270
TO BE ANSWERED ON 12th DECEMBER, 2016

EXPORT OF DEVICES

4270. DR. KIRIT P. SOLANKI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the shipments of devices like mobiles and computers have dipped for the second year in a row;
- (b) if so, the details thereof and the reasons therefor along with its impact on India's exports; and
- (c) whether the Government has taken any steps to increase the export of such devices and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) & (b): India's global exports of mobile and like devices decreased from US\$ 244.49 Million in the financial year 2013-14 to US\$ 202.91 Million in the financial year 2014-15. It subsequently increased to US\$ 206.22 Million in the financial year 2015-16.

India's global exports of computers and like devices decreased from US\$ 2,997.72 Million in the financial year 2013-14 to US\$ 1,031.71 Million in the financial year 2014-15. It further decreased to US\$ 838.1 Million in the financial year 2015-16.

Economic slowdown in developed and emerging economies; depreciation of Euro, Rouble, Brazilian Real, and Yuan etc. against Rupee and increase in competition are major reasons for decline in exports.

Since share of computers, mobiles and the like devices is less than 0.4% of India's exports in the past 2 years, decline of export in these items does not have major impact on India's exports.

(c): The important steps taken by the Government to increase the export of such devices are as under :

- i) Enhancing export competitiveness through support under the Merchandise Exports from India Scheme.
- ii) Providing facility for duty free import of inputs and machinery required for export production.
- iii) Providing refund of duties paid on export products.
- iv) Deepening market access in select countries and promoting region specific exports by entering into free trade agreements.
- v) Reducing cost of capital through interest equalisation of 3% on all exports from the MSME sector and notified exports from other sectors under the Interest Equalisation Scheme on Pre and Post Shipment Rupee Export Credit.
- vi) Reducing transaction cost through reduction in number of mandatory documents required for exports and imports, facility of online filing of applications and introduction of 24x7 operations at 17 Sea ports and 18 airports.
- vii) Promoting access to new product markets/regions through Market Access Initiative and Market Development Assistance schemes.
